

HIGH COURT OF CHHATTISGARH, BILASPUR

CORRIGENDUM

No. 3264/AR(J)/2018

Bilaspur, Dated 03.04.2018

In the current Roster w.e.f. 12th March, 2018, the word "Applications / Appeals" after the word "Arbitration" at Sl.No. 03. of Single Bench-III be read as "Matters".

01.	The PPS to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
02.	The Private Secretary to Hon'ble Mr. Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
03.	The Private Secretary to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
04.	The Private Secretary to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
05.	The Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
06.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
07.	The Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
08.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
09.	The Private Secretary to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur to place it before His Lordship
10.	The Private Secretary to Hon'ble Mr. Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur to place it before His Lordship
11.	The Private Secretary to Hon'ble Mr. Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur to place it before His Lordship
12.	The Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship
13.	The Advocate General, Government of Chhattisgarh, Bilaspur.
14.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
15.	The Registrar (Vigilance/I&E), High Court of Chhattisgarh, Bilaspur.
16.	The Registrar (Establishment), High Court of Chhattisgarh, Bilaspur.

17.	The Joint Registrar, (M), High Court of Chhattisgarh, Bilaspur.
18.	The Additional Registrar (Judicial/ Administration/CPC/Ministerial/ High Court Establishment), High Court of Chhattisgarh, Bilaspur.
19.	The Secretary, High Court Legal Services Committee, Bilaspur.
20.	The Secretary, High Court Bar Association, Bilaspur.
21.	The Secretary, Chhattisgarh High Court Practicing Advocates Association, Bilaspur.
22.	The Assistant Solicitor General of India, Central Govt. High Court Premises, Bilaspur
23.	The Deputy Registrar (O/ARJ/Criminal/ Civil/ Writ/ Central Filing/ Copying), High Court of Chhattisgarh, Bilaspur.
24.	All Assistant Registrar/ Section Officer/ In-charge (Civil/ Criminal/ Writ/ Central Filing/ S.W. Section/ Lawzima/ Paper Book & Inspection/Copying/Cause List Section), High Court of Chhattisgarh, Bilaspur.
25.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.

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(Mamta Shukla)
Additional Registrar (Judicial)